

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. BHARTI V. KALE
COURT 15 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100526/2015	The State of Antophill Police Station Vs HARISH PARSHRAM LAMBA	Adv. Arunish Mishra
<u>HEARING</u>				
2	ABA	100111/2020	Rajesh Tribhuwannath Vishwakarma And 2 Others Vs State Pant Nagar Police Station	Sushrut Jadhwar
<u>FILING SURETY</u>				
3	POCSO SPL CASE	100323/2017	VAKOLA POLICE STATION Vs GANESH ARJUN JADHAV	
4	POCSO SPL CASE	100137/2019	The State of Kurla Railway Police Station Vs Parwez Fakruddin Sidhiqui	PP
5	POCSO SPL CASE	100392/2019	The State of Pant Nagar Police Station Vs Aniket Sudhkar Bansode	PP
<u>APPEARANCE</u>				
6	REMAND APPL POCSO	100133/2019	The State of Ghatkopar Police Station Vs Rupchand Narndas Shaha	
7	REMAND APPL POCSO	100153/2019	The Shivaji Nagar Police Station Vs Abdul Rheman Rafiq Shaikh	
8	POCSO SPL CASE	100221/2019	The State of Maharashtra - Mankhurd Police Station Vs Atul Gorkhanath Ambale	PP Adv. Anjali Patil
9	POCSO SPL CASE	100294/2019	The State of Maharashtra - Sewree Police Station Vs Ganesh Krushna Shetty	PP Adv. Keshav Chavan
10	REMAND APPL POCSO	101106/2019	The State- Dr. D.B. Marg Police Station Vs Pradip Jayanna Shetti	

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SPL.CASE	45/2020	The State of Maharashtra - Shivaji Nagar Police Station Vs Navid Mohmud Sayyad and other 01	PP Adv. Jayashri Randhaye (SA)
12	SPL.CASE	100384/2020	The State of Maharashtra- Trombay Police Station Vs Mohammad Ajim Abdul Kadir Shaikh	PP
13	SPL.CASE	100386/2020	The State of Maharashtra- Worli Police Station Vs Raju Kumar Surendra Chaudhari	PP